

ITEM NO.12

REGISTRAR COURT

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2359/2021

KOTAK MAHINDRA BANK LIMITED

Appellant(s)

VERSUS

TECHNOLOGY DEVELOPMENT BOARD & ORS.

Respondent(s)

Only civil appeal 2206 of 2021 is listed under this item

WITH

C.A. No. 2206/2021 (XVII)

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA  
245725/2024

IA No. 245725/2024 - CONDONATION OF DELAY IN FILING THE SPARE  
COPIES

Date : 24-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Anand Varma, AOR  
Ms. Adyasha Nanda, Adv.

Mr. Himanshu Bhushan, AOR

For Respondent(s) : Mr. Kedar Nath Tripathy, AOR

Mr. Akshat Kumar, AOR  
Mr. Dhananjay Sood, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

C.A. No.2206/2021

Respondent no.1 has already filed counter affidavit.

Respondent no.2 is duly represented.

Service is complete on respondent no.3, but none has entered  
appearance.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

Counter affidavit, if any, be filed in the meantime by Respondent no.2.

SUJATA SINGH  
Registrar

pm